

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

LOK SABHA
UNSTARRED QUESTION NO. 1266
TO BE ANSWERED ON 2nd May, 2016
Oil and Gas Establishments

1266. SHRI AJAY NISHAD:

पेट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Gas establishments situated in the middle of sea in the Eastern Coast are reportedly under threat of terror attack;
- (b) if so, the details thereof along with the Mechanism set up/proposed to be set up for ensuring utmost security of the said oil and gas establishments; and
- (c) the other measures taken/proposed to be taken by the Government in this regard?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतन्त्र प्रभार) (श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARAMENDRA PRADHAN)**

- (a) As of now, there is no specific input relating to terror attack. However, considering the fact that Oil and Gas installations are important national assets from economic point of view, they remain vulnerable.
- (b) Some of the mechanism set up for security of the oil and gas establishments in the east coast are:
- Vessel and Air Traffic Management System (VATMS) is being installed in Eastern Offshore as a pilot project on the pattern of west coast.
 - ODAG (Offshore Defence Advisory Group) control room keep a watch, monitors movements of all Vessel and air traffic in the offshore area round the clock, and has a commensurate response mechanism.
 - Besides, all the manned platforms are having CCTV cameras to monitor the activities on the platform.
 - ONGC is planning to implement Comprehensive Security Solution (CSS) across all of its offshore assets, which is a state-of-the-art integrated system to provide continuous sea, air and water surveillance for the security of the platforms.
 - ONGC has procured 23 nos. of Immediate Support Vessels (ISVs) and handed them to Indian Navy for patrolling in the Western (17 nos.) and Eastern (6 nos.) Offshore area.

(c) The existing security arrangements of the offshore installations are reviewed once in six months by Offshore Security Coordination Committee (OSCC) chaired by DG, Coast Guard. Besides OSCC, the meeting of Regional Contingency Committee (RCCs) headed by the Commander in Chief of West and East Commands of the Navy are held to deliberate on the specific security issues of the West and East Coasts. FODAG also chairs the meetings of Joint Venture Offshore Protection Advisory Committee (JVOPAC) with the Private oil companies on the issues flagged in the OSCC. Periodic security audits and security sensitization programmes are conducted by the IB.
